

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AUTOCOP (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 19-05-2023; List of Stakeholders as on Date: 19-05-2023; Name of IP: Mr. Amit Chandrashekhar Poddar; Process Number: 1; Last 5 digit of registration number: 10792

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	4	879669307	4	879669307	0	0	0	Annexure 3
4	Unsecured financial creditors	5	93860491	5	93837491	0	23000	0	Annexure 4
5	Operational creditors (Workmen)	16	136936224	16	125009354	0	11926871	0	Annexure 5
6	Operational creditors (Employees)	240	152088840	232	92438395	0	59650445	0	Annexure 6
7	Operational creditors (Government Dues)	13	79970076	13	77405807	0	2564269	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	66	1686499191	65	95097444	0	1591401747	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		344	3029024129	335	1363457798	0	1665566332	0	